

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 100(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017.

NAME OF THE COMPANY: Sh. Rajeev Kumar Arora

Vs.

M/s Provew Rishabh Infra Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Aidharth Arora	Advocate	Retirer	A. Arora
2.	Shahid Raza	Advocate	Respondent	S. Raza

Order dated 13.01.2017

CP No. 100(ND)/2012 Sh. Rajeev Kumar Arora Vs. M/s

Provew Rishabh Infra Pvt. Ltd & Ors.

Amendment is carried out. The petitioner shall supply fair
copy of the petition to the other side within one week and for reply
if any, on the amended part, time is extended till 13.02.2017.
List on 13.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.01.2017